

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.205 - **C.P.(IB)/151(AHM)2022**

With

ITEM No.206 - **IA/301(AHM)2023**

Proceedings under Section 95 IBC

IN THE MATTER OF:

Piramal Capital & Housing Finance Ltd (Formerly Known as**Applicant**
Dewan Housing Finance Corporation Ltd)

V/s**Respondent**

Neel Thakkar

Order delivered on: 20/02/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Rajiv Chawla, Adv. for Mr. Arjun Sheth, Adv.

For the Respondent : Mr. Dhruvin Dossani, Adv.

ORDER

C.P.(IB)/151(AHM)2022 & IA/301(AHM)2023

Due to paucity of time, the matter could not be taken up for hearing.

List the matter for further consideration on 06.03.2024.

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

CHITRA HANKARE
MEMBER (JUDICIAL)